

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-368/2015
in
OA-146/2014
MA-2550/2015**

New Delhi this the 14th day of December, 2015.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Sapna Suryan,
D/o Sh. Ratendra Kumar Suryan,
R/o H.No. RZ 185, Shiv Block,
Raghu Nagar,
Pankha Road,
New Delhi 45. Applicants

(By Advocate : Sh. Ajesh Luthra)
Versus

1. Sh. Amitava Bhattacharyya,
Chairman,
Staff Selection Commission,
Northern Region,
Block No. 12, CGO Complex,
Lodhi Road,
New Delhi – 3.

2. Sh. B. S. Bassi,
Commissioner of Police,
PHQ, MSO Building,
IP Estate, New Delhi Respondents

(By Advocate : Sh. S. M. Arif)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today when this case was taken up, counsel for the parties agreed that the order of this Tribunal has since been complied with. Accordingly, this CP is closed and notices issued to the contemnors are discharged.

**(Shekhar Agarwal)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

/ns/